

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST**

**DATE: 21st January, 2015
Time: 10:30 A.M.**

**HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON**

**HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO.1			
FOR ADMISSION			
1.	M.A No. 36/2015 in Appeal No. 03/2015 (WZ)	Saligao Civic and Consumer Cell (SCCC) & Anr. Vs. Goa State Infrastructure Dev. Corp. Ltd. & Ors.	Ms. Bansuri Swaraj, Adv. for Applicant
2.	M.A No. 48/2015 in Original Application No. 122/2014	Intajar Vs State of U.P. & Ors.	Ms. Ruchika Mittal, Adv. for Applicant
3.	M.A No. 45/2015 & M.A No. 46/2015 in Original Application No. 517/2014	Thelampngei Yaipha Thowda Nupi Marup Vs State of Manipur & Ors.	Mr. L. Roshmani. Kh. Adv. for Applicant
FOR HEARING			
4.	Original Application No. 237(THC)/2013 (M.A No. 263/2014 & M.A No. 389/2014)	Court on its own Motion Vs State of H.P. & Ors.	Mr. Anup Rattan, AAG and Mr. Vivek Singh Attri, Dy. A.G. for State of H.P Mr. T.S. Chauhan, Adv. for R – 2 Mr. Shivank Singh Panta, Adv. for R – 6 Mr. Ashok Sharma, ASGI for UoI
5.	Original Application No. 42/2013 (M.A No. 70/2014 & M.A No. 360/2014)	Divesh Bhutani Vs Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 2 to 4 Ms. Anubha Agrawal, Adv. for R – 5 Mr. Tejaswa Kumar Pradhan, Adv. for R – 6 to 11 Mr. K.S. Khatri, Adv. for R – 12 to 17
6.	Appeal No. 15/2011 (M.A No. 156/2013) (PH)	Satish Umesh Prabhu & Ors. Vs Matoshree Infrastructure Pvt. Ltd.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Shivaji M. Jadhav, Adv. for R – 1

			Mr. Mukesh Verma, Adv. for R – 2 to 4 Mr. Anish R. Shah, Adv. for R – 6 Mr. Vivek Chib, Adv. for R - 7
7.	Appeal No. 40/ 2014 (M.A.No.706/2014, M.A.No.709/2014, & M.A.No.710/2014)	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Ravi Gupta Sr. Adv. along with Ms. Priyanka K. Dar, Adv. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh, AAG, for R-1 & 2. Ms. Panchajanya Batra Singh, Adv., for R-3.
CASES OF COURT NO.2			
AFTER NOTICE			
8.	Appeal No. 1/2015 & M.A.No.12/2015 & M.A.No.13/2015.	Taurus International (Projects) Pvt. Ltd. Vs. Delhi Pollution Control Committee.	Mr. Rajeshwar Dagar & Swastik Singh, Advs. for the Appellant.
FOR HEARING			
9.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhary AdvS., For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Mukesh Verma & Mr. Rahul verma, Advs. For R-2 to 7. Mr. Vinay Kumar, Advs. For R-8.
10.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umopathy, & Ms. R. Mekhala, Advs. For Appellant. Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1.
11.	Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv. & Mr. Mohit Batra and Mr. Ashish Kumar, Advs., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB.
12.	Appeal No. 48(THC)/2012 & M.A No. 145/2013.	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta & Ms. Preeta Dhar, AdvS. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R- 1 (in Appeal No. 6 of 2011 (T)). Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) & O.A. No. 39 to 41 of 2012(THC). Mr. Viplav Sharma, Adv. For R-7

			<p>in Appeal No. 48 of 2012(THC) Mr. Suryanarayana Singh, Adv. For R-1, 2 & 5(in O.A. No. 39 to 41 of 2012(THC). Mr. Suryanarayan Singh, Adl. Adv. In Appeal No. 48 of 2012(THC) for R- 1, 2& 4. Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T) Mr. M. Shrinivas & Binod Poddar, Advs.For R-3 (in Application no. 39 to 41/2012)</p>	
13.	Original Application No. 39(THC) /2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
14.	Original Application No. 40(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
15.	Original Application No. 41(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----do-----	
16.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 & M.A No. 50/2012 to M.A No.57/2012)	Durga Ram Sharma Vs. MOEF & Ors.	-----do-----	

For order, cause list and other information please visit our website: www.greentribunal.gov.in